

6. Haffkine Institute,
Bombay. 29,64,500 cc
7. Public Health Laboratory
Trivandrum,
Kerala. 7,00,000 cc

रेलवे के पहियों के सेटों की खरीद

८४. श्री रघुनाथ सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि रेलवे विभाग ने जापान को लगभग ४ करोड़ रुपये के रेलवे के पहियों के ३१,५०० सेटों के लिये ऑर्डर दिया है ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : जी हाँ, ३१.४२० सेट का ऑर्डर दिया गया है ।

**Shifting of N. E. Railway
Divisional Office**

25. Shri Vajpayee: Will the Minister of Railways be pleased to state:

(a) whether Government have received any memorandum from the traders of Gonda (Uttar Pradesh) against shifting the Divisional Office of North-Eastern Railway from Gonda to Lucknow; and

(b) if so, the action taken in the matter?

The Deputy Minister of Railways (Shri Shahawaz Khan): (a) Yes.

(b) It has not been possible to comply with the request contained in the memorandum.

**बीकानेर और जयपुर के बीच सवारी
गाड़ी का चलाया जाना**

८६. श्री प० सा० बारूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का बुल-फतेहपुर के गन्ने बीकानेर और जयपुर के बीच एक सवारी गाड़ी चलाने का विचार है ?

रेल उपमंत्री (श्री शाहनवाज खां) : बुल-फतेहपुर घोड़ावाटी के रास्ते जयपुर और बीकानेर के बीच सीधी गाड़ी चलाने

का न कोई विचार है और न इस के लिये कोई प्रीचिन्त्य है ।

Fixation of Pepper Price

27. Shri Vasudevan Nair: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India have any plan to ensure fair prices for the producers of pepper in Kerala; and

(b) what is the average export price of pepper during the months of March, April and May for the last five years?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Government have been trying to support internal prices through export promotion measures, abolition of export duty and resumption of futures trading.

(b) The average export price of pepper based on the quantity and value of exports has been as under:

(Rs. per CWT)

	March	April	May
1952	651.93	581.44	533.84
1953	625.36	702.47	595.63
1954	428.80	381.18	302.13
1955	201.65	202.54	215.12
1956	157.60	144.92	142.66

Dakota Crash in Assam

88. Shri Kaghunath Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that on the 5th May, 1957 Indian Airlines Corporation's Dakota crashed in a paddy field in Cachar (Assam); and

(b) if so, the reasons of the accident?

The Minister of State in the Ministry of Transport and Communications

(Shri Raj Bahadur): (a) Yes, Sir. The Indian Airlines Corporation Dakota aircraft VT-AUV, which took off from Kumbhigram (Silchar) at 12:50 hours I.S.T. on 5th May, 1957 on a scheduled freighter service to Calcutta, crashed near Rathibari Police Station in Cachar District, about 42 miles from Kumbhigram.

(b) No definite information about the cause or causes of the accident can be given till the report of the Chief Inspector of Accidents has been received.

Calcutta-Mangalore Coastal Canal

89. { Shri Raghunath Singh:
Shri K. G. Deshmukh:
Shri Bishwanath Roy:

Will the Minister of Transport and Communications be pleased to state whether it is a fact that a 1500 mile long coastal canal scheme linking Calcutta with Mangalore is under examination of Government?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The scheme to provide continuous connection between Calcutta and Mangalore by linking existing and providing new canals is under examination by the Committee on Inland Water Transport set up by the Government of India.

रेलवे में भर्ती

९०. श्री रूप नारायण : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे विभाग के अधिकारियों को इस प्रकार का आदेश दिया गया है कि वे चतुर्थ श्रेणी के कर्मचारियों की भर्ती के लिये रोजगार दफ्तर से नाम मांगें ;

(ख) यदि हाँ, तो उत्तर रेलवे के अधिकारी इस आदेश का पालन क्यों नहीं करते; और

(ग) १९५२ से १९५३ तक उत्तर तथा पूर्वोत्तर रेलवे में चतुर्थ श्रेणी के कितने कर्मचारी भर्ती किये गये और उम्र में अनुसूचित जाति के कितने लोग थे ?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) :

(क) और (ख) वर्तमान नियमों के अनुसार रेल प्रशासन चौथे दर्जे की खाली जगहों का ब्यौरा सम्बन्धित रोजगार दफ्तर (

) को भेजते हैं। रोजगार दफ्तर में जो उम्मीदवार भेजे जाते हैं उन के साथ-साथ बाहर से भर्ती देने वाले उम्मीदवारों पर भी विचार किया जाता है।

(ग) एक बयान साथ साथ पटल पर रखा है

[संक्षेप परिशिष्ट २, अनुबंध संख्या ५२]

PAPERS LAID ON THE TABLE NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951.

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Notifications, under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) Notification No. S.R.O. 2735, dated the 24th November, 1956, making certain amendment to Schedule III-C to the Indian Police Service (Pay) Rules, 1954.
- (2) Notification No. S.R.O. 275, dated the 26th January, 1957, making certain amendment to the All India Services (Provident Fund) Rules, 1955.
- (3) Notification No. S.R.O. 348, dated the 2nd February, 1957, making certain amendments to the All India Services (Leave) Rules, 1955.
- (4) Notification No. S.R.O. 539, dated the 23rd February, 1957, making certain amendment to Schedule III-B to the Indian